

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 101**

**CP (IB) No. 142/Chd/Pb/2022**

**IN THE MATTER OF**

**Parmila Pandit**

...

**Petitioner**

**Under Section: 94(1) IBC 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 12.06.2024.

Sd/-

**Court Officer**

May 07, 2024

Atiqur